

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI K ANANTHA PADMANABHA SWAMY – MEMBER JUDICIAL

PRESENT: HON'BLE SHRI BINOD KUMAR SINHA – MEMBER TECHNICAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 28.02.2020 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA NO. 28&47/2020 in CP NO. 810/241/HDB/2019
NAME OF THE COMPANY	TCI Finance Limited
NAME OF THE PETITIONER(S)	Neera Agarwal & (02) Others
NAME OF THE RESPONDENT(S)	TCI Finance Limited & (11) Others
UNDER SECTION	241

**Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Y. Swyanarayana	Adv.	9849866552	

**Counsel for Respondent(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Anish Desai			
Kopal Sharmar	Adv.	7702228282	

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10 { D.V.A.S. Ranjith Reddy Adv for R7 940236074 Ranjith  
Subir Chakraborty Adv R9 R10 9949034005 Subir  
A. Venkatesh, Pramod May Adv Adv R3-R5 8008856184 pt  
C.V. Narasimham Ad R1, R6, R8 9492202233 C.V. Narasimham  
Rajeev Patra on behalf of R. Anurag In IA28/2020 Adv 9533631522 Rajeev Patra

**ORDER**

Counsel for the Petitioner present. Counsels representing R1-R10 are present. Counsel for R9 filed counter and the same is adopted by R10. At request of counsels representing R2, R3-R5, R7 and R8 time is enlarged for filing counter.

Put up IA No.28 & 47/2020 along with main CP on 23.03.2020.

  
MEMBER TECHNICAL

AS

  
MEMBER JUDICIAL